

**BEFORE THE NATIONAL GREEN TRIBUNAL**

**SOUTHERN ZONE, CHENNAI**

**Application No.15 of 2012 (SZ) (Suo Motu)**

Applicant(s) Respondent(s)  
A.M. Joseph, Vs. 1) The Commissioner of Police  
Luz Church Road, Mylapore, Chennai Chennai.  
2) The Transport Commissioner,  
Chennai-5.  
3) The Chennai Metropolitan Transport  
Corporation, Chennai.  
4) Tamil Nadu Pollution Control Board,  
Chennai

Legal Practitioners for Applicant(s) Legal Practitioners for Respondents

Mr.T.Mohan, Amicus Cure

M/s. M.K. Subramanian for R1 & R3  
M/s. Abdul Saleem & S. Saravanan for R-2  
Smt. H.Yasmeen Ali for R-4

Note of the Registry	Orders of the Tribunal
Item No.1	<p>Date: 10<sup>th</sup> July, 2017</p> <p>For compliance, the learned counsel appearing for the 2<sup>nd</sup> respondent seeks time to file a final report. Compliance Report shall be filed within two weeks from today after serving advance copy to the learned counsel appearing for the other side.</p> <p>Post this application on 31.07.2017.</p> <p>....., JM (Justice Dr.P.Jyothimani)</p> <p>.....EM (Shri P.S. Rao)</p>